

SHRI P. C. BHANJ DEO: Do I take it that it is not the whole of the stock but only a part of the stock?

SHRI M. V. KRISHNAPPA: That was the stock that was left with us out of the loan wheat got from America.

SHRI P. C. BHANJ DEO: How much of the loan wheat still remains with the Government?

SHRI M. V. KRISHNAPPA: Excepting a few maunds, as I have already said, the entire stock has been consumed by our people.

SHRI P. C. BHANJ DEO: May I know the cost of freight and storage of this wheat that was given to us as a loan by America?

SHRI M. V. KRISHNAPPA: It was about Rs. 90 crores.

SHRI V. K. DHAGE: Cost of freight and storage?

SHRI M. V. KRISHNAPPA: The entire cost.

MR. CHAIRMAN: That was not the question. What the Deputy Minister is giving is the price of the wheat plus freight charges plus storage.

SHRI M. V. KRISHNAPPA: You are right, Sir.

SHRI B. C. GHOSH: The question was about the storage to find out how long it was in store.

MR. CHAIRMAN: He wants to know that in order to find out the wastage on account of storage.

SHRI RAFI AHMAD KIDWAI: Normal wastage always occurs whether it is in store with the Government or with private persons.

CENTRAL LOANS FOR MINOR IRRIGATION WORKS

*227. SHRI P. C. BHANJ DEO: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the amount of loans sanctioned by the Central Government for minor irrigation works in

(i) scarcity areas; and

(ii) other areas

of the Bombay State in each of the years from 1948-49 to 1952-53; and

(b) the amount of loans actually used on the construction of minor irrigation works in

(i) scarcity areas; and

(ii) other areas

of the Bombay State in each of these years?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) and (b). A statement giving the detailed available information is placed on the Table of the House. [See Appendix VII, Annexure No. 112.] Loans for scarcity areas were specifically sanctioned only in 1952-53.

SHRI P. C. BHANJ DEO: May I know the reasons for the under-drawal of the sanctioned loans?

DR. P. S. DESHMUKH: It depends upon the capacity of the State Governments to spend the amount, Sir.

SHRI P. C. BHANJ DEO: May I know, Sir, whether the loans spent on minor irrigation works in scarcity areas are self-amortising?

DR. P. S. DESHMUKH: Sir, we try our best to ask the State Governments to spend the amount as quickly as possible.

MR. CHAIRMAN: The question is a different one.

SHRI D. NARAYAN: Is it a fact the some irrigation works.....

SHRI S. MAHANTY: What about the answer, Sir?

MR. CHAIRMAN: You put it later on in clearer terms.

SHRI D. NARAYAN: Is it a fact that some irrigation works started in

the scarcity areas in Bombay State are still incomplete?

DR. P. S. DESHMUKH: That is likely, Sir; the hon. Member comes from Bombay and he knows it better probably.

SHRI D. NARAYAN: I am not a member of the Bombay Assembly. I wanted to know from the hon. Minister what irrigation works are still incomplete.

DR. P. S. DESHMUKH: I have not got the statement here, Sir. If the hon. Member wants to know, I will supply it.

SHRI D. NARAYAN: Are they incomplete on account of want of funds?

DR. P. S. DESHMUKH: No, Sir, at least those schemes which were approved by us and for which loans and grants were made available could not be awaiting completion for want of funds.

SHRI P. C. BHANJ DEO: May I know, Sir, whether the loans spent on minor irrigation works in scarcity areas are self-amortising?

MR. CHAIRMAN: Again you are using the same word.

DR. P. S. DESHMUKH: No, Sir, the usual conditions are not there.

MR. CHAIRMAN: He answers something else!

DR. P. S. DESHMUKH: The conditions for scarcity areas are different from those for ordinary areas.

SHRI P. C. BHANJ DEO: May I know, Sir, whether a separate sum is kept apart for repayment of the loan and interest? That is amortisation, as far as I know.

DR. P. S. DESHMUKH: I replied in the beginning that this is not done.

ADVANCE ACTION TAKEN ON THE AUDIT REPORT ON THE RAILWAYS ACCOUNTS FOR THE YEAR 1950-51

*228. SHRI P. C. BHANJ DEO: Will the Minister for RAILWAYS be pleased to state whether any advance action was taken on the draft Audit Report on the Railway accounts submitted to the Ministry for comments as to the facts of each irregularity shown in the published Audit Report for the year 1950-51?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): Yes, Sir. Necessary action is taken in every case as soon as it comes to the notice of the Administration.

SHRI P. C. BHANJ DEO: May I know, Sir, if it is a fact that the Railways took action on the advance draft Audit Report and that that action was not satisfactory enough to induce the Audit Department to drop the matter which made them bring out these irregularities in the final Audit Report? It seems so because in the printed Report these irregularities were reported. If action was taken ...

SHRI V. K. DHAGE: Or was not taken.

SHRI P. C. BHANJ DEO:.....or, was not taken, it seems that it was not satisfactory and that is why these irregularities were reported again.

MR. CHAIRMAN: There is a draft Audit Report and you give some explanation and that being not found satisfactory they are retained in the final Report. Some of these irregularities have been mentioned in the final Audit Report and as such is he to understand that the explanations given by the Railway Board were not satisfactory to the Audit Department?

SHRI O. V. ALAGESAN: When explanations are supplied, they may ask for further clarification and that may also be supplied but that does not mean that the explanations supplied